

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

## ORDER SHEET

APPLICATION NO. .... OF

Applicant (s)

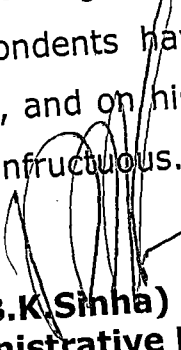

Respondent (s)

Advocate for

Advocate for

Applicant (s)

Respondent (s)

Notes of the Registry	Orders of the Tribunal
	<p><u>O.A. No.414/2011</u> <u>Date of Order : 10.07.2012</u></p> <p>Mr. J.K.Mishra, counsel for applicant. Mr. Ankur Mathur, proxy counsel for Mr. Vinit Mathur, counsel for respondents.</p> <p>According to the learned counsel for the applicant, the respondents have redressed the grievance of the applicant, and on his prayer this OA is closed as having become infructuous.</p> <p> (B.K.Sinha) Administrative Member</p> <p> (Dr.K.B.S.Rajan) Judicial Member</p> <p>rss</p>

R/g  
12/7/12

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